

MOST URGENT  
OUT AT ONCE

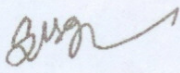
OFFICE OF THE ADMINISTRATIVE CIVIL JUDGE (CENTRAL): DELHI

CIRCULAR

With profound sorrow and grief this is to inform that Sh. Madhusudan Sharma Shastri, Advocate father of Sh. Aashish Sharma, Advocate and Father-in-Law of Sh. Sidharth Sharma, Ld. ADJ (South), Saket Courts, New Delhi had left for his heavenly abode on 11.01.2014.

"Uthala" shall take place on 14.01.2014 (Tuesday) at C-Block Basement, Manu Apartments, Mayur Vihar, Phase-I, New Delhi-110091 between 03:00 pm to 04:00 pm.

Dated : 13.01.2014

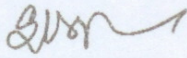
  
( SANJEEV KR. SINGH )  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI

No. 1184-1383 ..... ACJ(Central)/2014

Dated, Delhi the 13/01/2014

Copy forwarded for information and necessary action to :

1. PS to Ld. District & Sessions Judge (HQs.), Delhi
2. PS to Ld District & Sessions Judges, West, North-East, East, New Delhi, South-West, North-West, North, Shahdara, South & South-East, Delhi
3. The Ld. Principal Judge, Family Courts, Dwarka, New Delhi.
4. All the Ld. Addl. Principal Judge, Family Courts, Rohini, Dwarka, Saket, & PHC, Delhi.
5. All the Ld. ACJs of all Courts complexes of Delhi **are requested to circulate the same in their district immediately.**
6. All the Ld. Judicial Officers at Tis Hazari/ Patiala House/ Rohini/ Dwarka/ Saket / KKD, Courts, Delhi & **on deputation.**
7. The Officer Incharges, Pool Car Sections, at Tis Hazari/ Patiala House/ Dwarka / Rohini/ Saket /KKD Courts, Delhi
8. Administrative Officer, Judicial Branch (Central), Tis Hazari Courts, Delhi
9. Notice Boards/ All the Bar Associations, at Tis Hazari/Patiala House/Dwarka/Rohini/KKD/ Saket, Delhi
10. The Website Committee, Tis Hazari Courts, Delhi.
11. The Ld. Member Secretary, Delhi State Legal Services Authority, Patiala House Courts, New Delhi
12. Office of District Legal Services Committee, Room No. 05-A, Dwarka Courts, New Delhi.

  
ADMINISTRATIVE CIVIL JUDGE (CENTRAL)  
DELHI